

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.07.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 76 of 2021	Canara Bank Vs. Valley Iron & Steel Co. Ltd.	Anju Jain	Jitender Singh S.D. Singh Drabesh Jha Shweta Sinha
2.	Comp. App. (AT) (Ins) No. 192 of 2021 (PH)	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor With	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
3.	Comp. App. (AT) (Ins) No. 55 of 2022	Pawan Kapoor Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Gaurav	Sumesh Dhawan Vatsala Kak
4.	Comp. App. (AT) (Ins) No. 795 of 2021 & I.A. No. 1332, 1534 of 2022 (PH)	Ocean Deity Investment Holdings Ltd, PCC Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha
5.	Comp. App. (AT) (Ins) No. 806 of 2021 & I.A No. 2221 of 2021 (PH)	Sumit Ranjan Saha Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha Jaskaran Singh Bhatia Akshita Sachdeva- R1
6.	Comp. App. (AT) (Ins) No. 927 of 2021 (PH)	Ocean Deity Investment Holdings Ltd., PCC Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Tine Abraham	

For Admission (Fresh Case)

7.	Comp. App. (AT) No. 39 of 2022	Shakambari Consultants & Builders Vs. Deege Infracon Pvt. Ltd. & Ors.	Girirjapati Kaushal	Vikas Mehta Adith Nair Yahya Batatawala-R2 Anuj Deai-R1 & R3
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For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 844 of 2021	Mayor Sports Pvt. Ltd. Vs. Emphasis Innovations Pvt. Ltd.	Charu Tyagi	Animesh Rastogi
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For Hearing

9.	Comp. App. (AT) (Ins) No. 304 of 2021 (PH)	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda
10.	Comp. App. (AT) (Ins) No. 501 of 2021 (PH)	Somesh Choudhary Suspended Director at Global Fragrances Pvt. Ltd. Vs. Knight Riders Sports Pvt. Ltd.	Aditya Sharma	Vishal Gehrana-R1 Ruby Singh Ahuja Navandeep Singh-R2 Sohan Kinkhabwak
11.	Comp. App. (AT) (Ins) No. 860 of 2021 (PH)	Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Anuj Tiwari	Somit Singh Smiti Tewari Ankita SinghanianR1
12.	Comp. App. (AT) (Ins) No. 621 of 2021	Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd.	Rishi Kapoor	Nipum Gautam

02:00 PM**For Hearing**

13.	Comp. App. (AT) (Ins) No. 655 of 2020 (PH)	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
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By order of Hon'ble Chairperson
-sd/-
Registrar